

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310(Pt.)/1993/62 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti Selina Begum,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati the 5th January, 2021.

Sub: **Casual leave.**

Ref:- Your letter No. DJKA/01/2021 dtd. 02.01.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave for three days on 02.01.2021, 04.01.2021 and 05.01.2021, has been granted. The Additional District & Sessions Judge, Kamrup, Amingaon and in her absence the next senior most Judicial office at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-310(Pt.)/1993/63 /A, dated 5-1-2021

Copy to:

1. The Project Manager, Gauhati High Court.

(Signature)
JT.REGISTRAR (VIGILANCE)